

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 387/(MAH)/2017

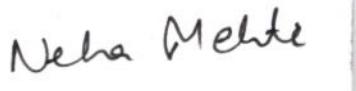
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Nabh Interior Working
 V/s.
 MMS Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
2	B. S. MAHATMA	Adv. for Rep.	 Neha Mehta
	Neha Mehta	Adv for Petition	

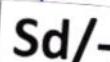
ORDER

TCP No.387/I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 21.11.2017.



V. NALLASENAPATHY
 Member (Technical)



B.S.V. PRAKASH KUMAR
 Member (Judicial)